Year: 2011

I, Vijay Kumar Sinha, son of Late Shri Sharda Raman Singh aged about 45 years belonging to Member of Bihar Vidhan Sabha (168, Lakhisarai constituency) give herein below the details of the assets (immovable, movable bank balance etc) of myself, my spouse, and dependents.

A. Details of Movable Assets

SI. No.	Description (Assets in joint name including	Self	Spouse(s) Name: Shushila Devi	Dependent	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
(i)	Cash balance as on 31.03.2011	73,010.00	200,000.00	-	-	•	
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies. Balance as on 31.03.2011						
	1 Canara Bank, A/c. No.: 5181, Baddi, Himanchal Pradesh	55,851.00	-		-	-	-
	2 Canara Bank, A/c. No.: 19301, Kadam Kuan, Patna	7,373.00	-	-		-	-
	3 Axis Bank, A/c. No.: 142010100183307, Dak Buunglow Road,	112,346.00	(*)	-		-	-
	4 Canara Bank, A/c. No.: 3064, G.M. Road, Patna	10,619.00	*	-			-
	5 ICICI Bank, A/c. No.: 625901506616, Exibition Road, Patna	93,397.00	-	-	-		-
	6 SBI, A/c. No.: 30122936877, Secretariat, Patna	1,006.00	The second second	-	-		-
	7 Canara Bank, A/c. No.: 4069, G.M. Road, Patna	-	16,734.00	-			-
	8 Canara Bank, A/c. No.: 19207, Kadam Kuan, Patna	-	87,900.00	-	5-		-
	9 Canara Bank, A/c. No.: 5187, Baddi, Himanchal Pradesh		16,527.00	-		-	-
	10 Axis Bank, A/c. No.: 142010100183208, Dak Bunglow Road, Patna		10,247.00		-	-	-
	11 Axis Bank, A/c. No.: 142010100239790, Dak Bunglow Road, Patna	-		-			14,028.00
	12 Axis Bank, A/c. No.: 142010100243254, Dak Bunglow Road, Patna		+		-	26,241.72	-
	13 Axis Bank, A/c. No.: 142010100239783, Dak Bunglow Road, Patna		-	-	21,474.25		-
	14 Axis Bank, A/c. No.: 142010100239745, Dak Bunglow Road, Patna		-	50,376.72	-		The same
	15 PNB.A/c. no.: 287051, Station Road, Barh, Patna (HUF A/c.)	6,510.00	-	-	-		-
	16 Fixed Deposit with Canara Bank,						
	a. 0357401004956	52,541.00	-	-		-	
	b. 0357401004953	78,798.00		-	-	-	-
	c. 0357401004954	78,798.00		-	-	*	-
	d. 0357401004955	78,798.00	*		-		-
	e. 0357401004957	78,798.00		-	-	F	-
	f. 0357401004958	78,798.00		-	4		-
	g. 0357401004960	78,798.00	-	-	*		

h. 0357401004959

178,175.00

(3) 2 m 2 m 2 (3)

A. Details of Movable Assets

(Assets in joint name including the extent of joint ownership will also have to be given)

SI. No.	Description (Assets in joint name including	Self	Spouse(s) Name: Shushila Devi	Dependent	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
	i. 0357401006513	-	45,267.00	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies.		•				
()	1 12955 Shares of Tribhuwan Dev. & Const. Pvt. Ltd.	129,950.00	11010877	-			-
	2 200 Shares of Power Grid Ltd.	20,302.00	01000			-	
	3 25 Shares of GMR Infra Ltd.	3,769.00	-	-	*	-	
	4 18000 Shares of Shiva Biogenetic Pharmaceuticals Pvt. Ltd.	1,800,000.00	-	-	-	-	
	5 300 Shares of Nova Iron & Steel Ltd.	3,000.00	-	-	-		-
	6 180 Suzion Energy Limited	8,028.00					
_	7 96 Shares of JSW Ispat Steel Limited	-	2,150.40			e managed in the	
	8 37 shares of Reliance Power Limited		4,824.80				
	9 10500 Shares of AIOCDL	-	105,000.00	-	-	-	
	10 500 Shares of Tribhuwan Dev. & Const. Pvt. Ltd.		5,000.00	E *		-	-
	11 150 Shares of RNRL	-	4,417.00		-	-	-
7	12 150 Shares of ISPAT IND		15,934.00	-		-	
-	13 10000 Share of Shiva Biogenetic Pharmaceuticals Pvt. Ltd.	-	1,000,000.00		-	*	
(iv)	Other financial instruments, NSS, Postal Savings, LIC Polices, etc.						
(10)	1 LIC Money Plus	100,000.00	100,000.00				-
	LIC Policy No. Dated Sum Assured Premium						
	2 511528383 - 20.03.1999 - Rs. 1,00,000/- Rs. 10,774/-	129,288.00	-	-		4	-
	3 513081236 - 05.01.2003 - Rs. 2,00,000/- Rs. 22,091/-	198,819.00	-	-	1.		-
	4 511529977 - 23.03.1999 - Rs. 1,92,000/- Rs. 21,328/-	-	277,264.00	-	2.0	-	
	5 513082540 - 01.01.2003 - Rs. 2,00,000/- Rs. 21,790/-	2	196,110.00	-	-		-
-	6 511711991 - 22.03.2000 - Rs. 1,00,000/- Rs. 12,326/-	2	-	147,912.00	-	-	-
	7 511711990 - 22.03.2000 - Rs. 1,00,000/- Rs. 9,157/-	-	-	-	109,884.00	-	-
	8 511711992 - 22.03.2000 - Rs. 1,50,000/- Rs. 9,819/-	-	-	-		-	117,828.00
	9 511711993 - 22.03.2000 - Rs. 1,00,000/- Rs. 8,310/-	-	-	-	-	99,720.00	-
(v)	Motor Vehicles - "Tavera" (Written Down Value)	225,394.00	18	-	-	-	-
	Jewellery (give details of weight and value)						
(41)	50 Gms. (approx) Gold Ornaments received as gift at the time of marriage & other occasion (cost nil, estimated market value)	75,000.00		-	-		-
	2 350 Gms. (approx) Gold Ornaments received as gift at the time of marriage & other occasion (cost nil, estimated market value)	•	550,000.00	-	8	7.	•
(vii)	Other assets, such as values of claims interests.		4				
	Deposit with Shiva Biogenetic Pharmaceuticals Pvt. Ltd.	300,000.00	377,979.00	-	-	-	
	2 Revolver & Rifle	77,181.00	-	-	-	-	
	3 Capital balance with Shiva Enterprises as on 31.03.2011		7,827,682.07.	-		* .	- 3

(33m Bus Cos.

A. Details of Movable Assets

(Assets in joint name including the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse(s) Name: Shushila Devi	Dependent 1. Name: Priti Bhardwaj	2. Name: Priya Bhardwaj	3. Name: Kanhaiya Bhardwaj	4. Name: Govind Bhardwaj
	4 Capital balance with Shiva International as on 31.03.2011	-	65,250.00	+	-		-
	5 Other Deposits as on 31.03.2011	-	1,629,000.00	-		-	-

3,956,172.00 12,715,461.27

198,288.72

131,358.25

131,856.00

Note:

Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependents on the income of the candidate.

B. Details of Immovable Assets

S. No.		uding the exteat of joint ownership wi Self (At Cost)		Spouse(s) Name: Shushila Devi		Dependent 1. Name: Priti Bhardwaj	Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj				
		Location	Khesra No. /Plot No.	Khata No.	Area	At Cost	Estimated Mkt. Value	At Cost	Estimated Mkt. Value				
(i)	Agricultural Land -	Singhchak, Chanan, Lakhisarai		173	66 Dcml	156,933.00	660,000.00	•					
_	Agricultural Land	Maranchital, Mokama			1 Bigha	-		5,667.00	333,333.00				
(ii)	Non-Agricultural Land	Sahnaura, Pandarak, Barh, Patna	420	14	22.5 Dcml	59,720.00	500,000.00	-		-			
	Plot of Land	Dattawadi, Pune	35		4067 Sft.	476,900.00	1,000,000.00	-					
	Plot of Land		35		3633 sft.	•		480,000.00	1,000,000.00				
	Plot of Land	Barh, Dist Patna.						32,000.00	300,000.00				
(iii)	Commercial & Residential Building	Sandalpur, Kumhrar, Patna	1176		1.6 Kattha Land	950,580.00	3,000,000.00	•		-	-		
	Commercial & Residential Land & Building (underconstruction)	Muharampur, .Exibition Road, Patna			1408 Sft.	1,752,868.00	3,000,000.00		THE STATE OF		nz to r		
ya.	Commercial & Residential Land & Building (underconstruction)	Muharampur, Exibition Road, Patna			1408 Sft.			2,764,368.00	5,000,000.00		3		
(iv)	Residential & Commercial House Property	Kadam Kuan, Dist Patna.						197,000.00	1,500,000.00				
	Residential Flat	Flat No.D/5 Tribhuan Shanti Enclave, Road No.1/B, Rajendra Nagar, Patna				-		470,000.00	1,000,000.00	Tr ₁			
(v)	Shop	Station Rd, Barh						16,000.00	100,000.00		-	-	
(vi)	Interest in HUF Property:-							Co. Lung					
	Land	Barh, Near Sabita Cienema Hall, Dist- Patna	460	307	3 katta	NIL	300,000.00	Nil					
	20% share of House Property	Delhi (Uttam Nagar)-	25	77	8 Dhur		600,000.00		2				
	20% share of Land	Barh ,Dist. Patna.	458	214	14 Kattha		300,000.00				-	-	-
	20% share of Land	Barh, Dist- Patna	427	1313	6 Kattha		200,000.00	-			-		-
	20% share of Land	Station Bazar in Barh,Dist Patna		359	1/2 Kattha		50,000.00	-					
	20% share of Land	Gulab Bagh, Barh, Patna	559	379	22 Kattha		500,000.00					- 1	
	20% share of Land	Sahnaura Dist Patna	117	02	7 Kattha	5 TETE	300,000.00				-	-	-
	20% share of Land	Bachaspatinagar Dist Patna	129	129	1 Kattha		100,000.00			10			

(3301 3000 632

B. Details of Immovable Assets

			[Note: Prope	rties in joint o	wnership inclu	iding the extent	of joint ownership wi	Il also have to	be indicated]	,			
S. No.	Description						Self (At Cost)		Spouse(s) Name: Shushila Devi		Dependent 2. Name: Priya Bhardwaj	Dependent 3. Name: Kanhaiya Bhardwaj	Dependent 4. Name: Govind Bhardwaj
	18 Pto. 11	Location	Khesra No. /Plot No.	Khata No.	Area	At Cost	Estimated Mkt. Value	At Cost	Estimated Mkt. Value	- 18	ann 7		
	20% share of Land	Main Road, Bariyarpur, Barh.Dist Patna	124	23	4 Kattha		150,000.00					4	
	20% share of Land	Bariyarpur, Barh.Dist Patna	107	03	8 Kattha		250,000.00						
	Plot of Land	Patna Bypass Rd, Patna	872	1147	2.5 Kattha	ALE BUY	1,000,000.00	Park 12					
	20% Share of Land	Sharda Place, Barh, Patna	457, 460, 453, 460	268,307, 272, 360, 306	26 Katha		600,000.00				1/502		B
	20% Share of Agricultural Land	Badpur, Mokama, Dist- Patna .	In various plot		15 Bigha		1,500,000.00						

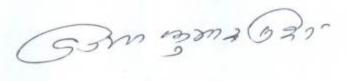
3,397,001.00 14,010,000.00 3,965,035.00 9,233,333.00 -

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependent here means a person substantially dependents on the income of the candidate.

I give herein below the details of my liabilities/overdue to public financial institutions and Government dues: [Note: Please give separate details for each items]

S. No.	Description		Name & address of Bank/Financial institution(s)/ Department(s)	Amount outstanding as on 31.03.2011				
(a)	(i) Loans from Banks							
		Self	Canara Bank-Govind Mitra Road Branch, Patna			668,103.00		
		Spouse	AXIS Bank-Exbhition Road Branch, Patna			1,596,702.00		
		HUF	PNB, Stattion Road, Barh, Patna	1/3 of Rs.	11,27,000/-	375000 approx		
	(ii) Loans from financial institutions		N.A					
	(iii) Government dues		N.A			-		
	a) Dues to departments dealing with go accomodation	overnment	N.A					
	b) Dues to departments dealing with su	pply of water	N.A		I house the	-		
	c) Dues to departments dealing with su	pply of electricity	N.A			-		
	d) Dues to departments dealing with te	ephones	N.A			-		
	e) Dues to departments dealing with go (including aircrafts and helicopters)	overnment transport	N.A			-		
(b)	(i) Income Tax including surcharge assessment year upto when income tax Permanent Account Number (PAN)]		Return filed up to Assessment Year-2010-11 PAN-AJHPS6335E			Tan House		
	(ii) Wealth Tax [Also indicate the assess	ment year upto which	N.A			-		
	Wealth Tax return filed.]	S. S.	N.A					
	(iii) Sales tax [Only in case of property bu	siness].	N.A					
	(iv) Property tax		N.A		-			



My education qualifications are as under: (Give Details of School and Univercity Education) (Name of School / University and the year in which the course was completed should also be given.) Year of Passing Examination Institution B.S.E.B. 1. Matriculation 1983 2. Intermediate Patna University NO-8-5-" 3. Civil Engeering Diblum Begusarai Erig College 1988 Polytocant

(33 m 23 m (33)

DEPONENT

VERIFICATION

I, The depronent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

Varified at Pat ne. This the 29 Day of 12 2011

2 Le 3 2000 Es 125

DEPONENT